# **RAJYA SABHA**

Thursday, the 28th April, 1960/the 8th Vaisakha, 1882 (Safco)

The House met at eleven of the clock, MB. CHAIRMAN in the Chair.

## ORAL ANSWERS TO QUESTIONS

## BELGAUM BORDER DISPUTE

/SHRI B. D KHOBAR AG ADEt: <u>\Shri</u> D. B. DESAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Minister of Bombay has recently requested the Union Government to intervene and solve the Belgaum border dispute between the Governments of Bombay and Mysore through arbitration; and

(b) if so, what decision Government have taken in the matter?

THE MINISTER OF HOME AFFAIRS { SHRI GOVTND BALLABH PANT): (a) Yes.

(b) The matter was again discussed between the Chief Ministers of the two States. Government has been trying its best to bring about a settlement.

SHRI B. D. KHOBARAGADE: May I know, Sir, what efforts are being made by the Central Government to bring about a settlement?

SHRI GOVIND BALLABH PANT: Every effort to persuade the two parties to reach some agreement either on principles or on details or on the method of reference to arbitration for the settlement of the disputes is being made.

SHRI B. D. KHOBARAGADE: May I know, Sir, whether any complaint was made by the hon. Chief Minister *at* Bombay State about the brutal

\$The question was actually asked on the floor of the House by Shri B. D. Khobaragade.

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atrocities committed by the Government of Mysore against those persona who are peacefully agitating to solve this border dispute and who are striving for inclusion of Belgaum and other border areas in Maharashtra State, and if a complaint was made by the Chief Minister of Bombay State what action has been taken by the Government?

SHRI GOVIND BALLABH PANT: I do not quite remember receiving any complaint from the Chief Minister of Bombay, but complaints are received from other persons in connection with the *satyagraha* that was launched in Belgaum district or parts of it. Those complaints were referred by me to the Chief Minister of Mysore who said that the allegations were not well-founded.

SHRI B. D. KHOBARAGADE: May I know, Sir, whether the Government have tried to enquire into the complaints and allegations, as stated by the hon. Home Minister, to find out whether they were true or not or whether the Home Minister has only relied upon the statement made by the Chief Minister of Mysore State?

SHRI GOVIND BALLABH PANT: I do not quite follow the last few words.

MR. CHAIRMAN: He wishes to know whether you have relied entirely on the report made by the Chief Minister of Mysore State or whether you have made an independent investigation.

SHRI GOVIND BALLABH PANT: Sir, law and order falls within the exclusive purview of States and we cannot make any enquiry in the Bombay or the Mysore State or elsewhere.

SHRI B. D. KHOBARAGADE: May I know, Sir, whether any efforts have been made by the hon. Home Minister to find out the truth, what are the causes, what are the reasons and what is the situation in the border area?

SHRI GOVIND BALLABH PANT: Well, there is such a divergence of

views as well as of allegations and statements that it is difficult for anyone to reach any conclusion.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if the so-called *satyagraha*. and the 'no-tax campaign' are not coming in the way of a peaceful settlement of the question?

SHRI GOVIND BALLABH PANT: Apparently, these things do not help the promotion of the atmosphere which one desires for the settlement of the differences between the parties.

DR. R. B. GOUR: Sir, the hon. Home Minister said that the complaints that he had received from various persons were transmitted to the Chief Minister of Mysore and he got a reply from the Chief Minister of Mysore that the allegations were not wellfounded. May I know, Sir, whether this particular reply from the Chief Minister of Mysore was transmitted back to the complainants, and if so, what was the reaction of those complainants?

SHRI GOVIND BALLABH PANT: The meeting between the Chief Ministers of Mysore and Bombay was with reference to the settlement of differences and not about these complaints.

DR. R. B. GOUR: No, Sir. The hon. Minister said that he had received certain complaints which were forwarded to the Chief Minister of Mysore State alleging atrocities having been committed on the *satyagrahis*, and the Chief Minister of Mysore told you that these allegations were baseless. Did you pass on this reply of the Chief Minister of Mysore to the people who had complained, and if so, what was their reaction?

MR. CHAIRMAN: You cannot ask, "Did you pass on this reply?". You are addressing the Chair.

SHRI GOVIND BALLABH PANT: The Chief Minister of Mysore has not,

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in several cases sent me detailed reports and I think I cannot also ask him in every case, but in many of these cases we have passed on the information to the complainants.

#### IMPROVEMENT OF DELHI CHILDREN'S Education

\*359, SHRI JUGAL KISHORE: Will the Minister of EDUCATION be pleased to state:

(a) whether Government's attention has been drawn to an article by a Staff Reporter published in the "Times of India" dated the 18th March, 1960 about the deplorable conditions of children's education in Delhi;

(b) if so, how far the facts given in that article and the other of the 19th March, I960 are correct; and

(c) what steps Government are taking to improve the conditions of children's education in Delhi?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (c) A statement is laid on the Table of the Rajya Sabha.

#### STATEMENT

(a) Yes, Sir.

(b) and (c) The main criticism levelled in the two articles is against the shortage of school buildings in Delhi, deterioration in the standards of teaching, introduction of Basic Education and frequent transfers of teachers. It is true that there is a considerable shortage of school buildings in Delhi but this is mainly due to the fact that a very large number of Primary, Middle, High and Higher Secondary Schools were required to be opened in Delhi on an emergency basis to meet the tremendous Increase in the demand of educational facilities caused by the influx of displaced persons in the capital. It was not possible for the Government to provide school buildings for all the newly opened schools ali at once and they